

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 628
TO BE ANSWERED ON 13.12.2018

NATIONAL SOCIAL ASSISTANCE PROGRAMME

628. KUNWAR HARIBANSH SINGH:
SHRI S. RAJENDRAN:
SHRI S.R. VIJAYAKUMAR:
SHRI ASHOK SHANKARRAO CHAVAN:
SHRI SUDHEER GUPTA:
SHRI T. RADHAKRISHNAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the numbers of beneficiaries registered under various social schemes being run under the Ministry including National Social Assistance Programme (NSAP), till date, State/UT-wise;
- (b) whether only 50% poor have been seeded with Aadhaar to avail benefit under various social schemes run by the Ministry and if so, the details thereof and the reasons therefor, State/UT-wise;
- (c) whether the Ministry has written to all States to get all the beneficiaries seeded with Aadhaar;
- (d) if so, the details thereof and the response of the State Government thereto; and
- (e) the other steps taken/being taken by the Union Government to extend benefit of social schemes run by the Ministry to all poor people of the country?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (e): State/UT-wise number of beneficiaries registered and number of beneficiaries having Aadhaar numbers seeded under the schemes of National Social Assistance Programme (NSAP) is at **Annexure**.

In accordance with the directions issued by the Apex Court on 26.09.2018, States/UTs have been sensitized to complete the Aadhaar seeding process expeditiously. Further, being Direct Benefit Transfer (DBT) Scheme, States/UTs have been asked to expedite the process of direct transfer of benefit in to the beneficiaries bank/post office accounts by utilizing the platform of Public Financial Management System (PFMS) gateway.

Annexure for Lok Sabha Unstarred Question No. 628 to be answered on 13/12/2018 regarding National Social Assistance Programme

S.No	State	State Cap	Data Digitized	Beneficiaries with Aadhaar number	Beneficiaries with Aadhar Verified
1	ANDAMAN AND NICOBAR	7,729	653	40	39
2	ANDHRA PRADESH	932,661	1,756,291	932,661	147,176
3	ARUNACHAL PRADESH	34,139	5,839	0	0
4	ASSAM	864,306	882,299	195	194
5	BIHAR	3,756,323	5,025,504	2,119,616	1,607,947
6	CHANDIGARH	6,257	4,950	4,950	4,950
7	CHHATTISGARH	937,139	837,892	784,035	682,453
8	DADRA & NAGAR HAVELI	9,700	11,719	458	0
9	DAMAN & DIU	1,376	7,777	1,376	1,376
10	DELHI	162,085	142,724	142,648	116,327
11	GOA	21,687	2,061	0	0
12	GUJARAT	832,638	744,008	701,187	681,586
13	HARYANA	327,269	401,856	327,269	80,671
14	HIMACHAL PRADESH	119,472	115,821	99,502	39,045
15	JAMMU AND KASHMIR	150,448	143,234	51,686	33,351
16	JHARKHAND	1,296,961	1,295,622	1,271,901	1,252,772
17	KARNATAKA	1,475,597	1,399,063	1,351,800	1,151,099
18	KERALA	668,329	1,490,126	688,329	346,562
19	LAKSHADWEEP	905	344	341	338
20	MADHYA PRADESH	2,205,963	2,310,492	1,666,976	198,479
21	MAHARASHTRA	1,500,000	1,163,078	1,072,639	973,104
22	MANIPUR	65,095	61,305	37,563	30,647
23	MEGHALAYA	87,447	54,134	1,073	914
24	MIZORAM	27,576	28,081	11,342	11,225
25	NAGALAND	49,210	61,895	2,118	2,118
26	ODISHA	2,037,955	2,062,978	1,684,054	1,224,979
27	PUDUCHERRY	28,757	67,632	28,757	6,728
28	PUNJAB	249,699	139,542	128,655	49,867
29	RAJASTHAN	1,135,202	1,134,827	726,999	241,755
30	SIKKIM	18,849	18,900	1	1
31	TAMIL NADU	1,866,209	1,840,588	1,831,710	0
32	TELANGANA	666,553	925,726	666,553	666,553
33	TRIPURA	161,581	156,444	128,257	102,288

34	UTTARAKHAND	349,197	191,597	181,593	0
35	UTTAR PRADESH	5,519,621	5,279,086	1,261,968	413,360
36	WEST BENGAL	2,154,532	2,170,990	1,395,395	244,209
Total :		29,749,467	31,934,487	19,303,094	10,311,568